

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 341/2022**

**IN THE MATTER OF:
DEEPAK AWASTHI**

APPLICANT

VERSUS

STATE OF U.P. & ORS.

RESPONDENTS

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2.	Coordinates sheet is annexed herewith as ANNEXURE 1	6
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THROUGH



**PRIYANKA SWAMI
ADVOCATE**

**F- 13, GROUND FLOOR, JANGPURA
EXTENSION, NEW DELHI- 110014**

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**STATUS REPORT IN COMPLIANCE OF THE DIRECTIONS PASSED
BY THIS HON'BLE TRIBUNAL VIDE ORDER DATED 05-08-2024**

1. It is submitted that the present Status Report is being filed by the Irrigation and Water Resources Department, Uttar Pradesh, before this Hon'ble Tribunal in compliance of the directions passed by this Hon'ble Tribunal vide order dated 05-08-2024 in O.A. No. 341/2022, Deepak Awasthi vs. State of UP and others, para 9 as under:

Learned Counsel for the Irrigation Department, State of UP has submitted that meanwhile process of demarcation of the flood plain of River Ganga in the stretch concerned will be started and the same will try to be completed within six months. Hence, let a fresh report be filed by Respondent No. 7, Irrigation Department, State of UP indicating the progress in this regard .

2. It is humbly submitted the updated status of the identification of the floodplain zone of the Ganga River based on a 1 into 100 years of the flood plains is as follows:
3. That in compliance with the order passed by the Hon'ble National Green Tribunal, New Delhi in O.A. No. 200/2014 MC Mehta vs. Union of India and others on 22.07.2022, the work of identifying the flood plain zone of the Ganga River Segment B, Phase II (from Unnao to Ballia) is being carried out, with the delineation work being carried out by the National Institute of Hydrology, Roorkee (NIH).
4. That it is further submitted that Lavkush Ganga Barrage is located in Kanpur Nagar district in upstream of the starting point of the reach from Unnao to Ballia on the Ganga River. The Sarjupurwa i.e. site mentioned

in O.A. No. 341/2022 Deepak Awasthi vs. State of UP is located on the right bank of the Ganga River, approximately 1.6 km downstream from the Lavkush Ganga Barrage.

5. It is further submitted that therefore, correspondence was made with the Director of the National Institute of Hydrology, Roorkee (NIH) for the delineation of the flood plain zone based on a 100-year return period downstream of the Lavkush Ganga Barrage to ensure compliance of the order passed by Hon'ble Tribunal.
6. That the Director of NIH, Roorkee agreed to provide the required data, and on 16.10.2024, the delineated flood plain map for the 100-year return period flood was provided via email. Subsequently, the coordinates of the floodplain map were provided by NIH, Roorkee on 28.10.2024. These coordinates is annexed herewith as ANNEXURE 1.
7. It is respectfully submitted that the same coordinates have been duly marked by Irrigation Department Kanpur on the Google Earth Pro and annexed herewith as ANNEXURE 2.
8. It is further submitted that after the coordinates associated with delineated map will be examined as per ground truth verification, then the physical demarcation will be conducted by Irrigation Department following on tender process which will require a 4 months period timeline given below.

PARTICULARS	EXPECTED DATE
Coordinates received	28.10.24
Ground Truth Verification of coordinates	30.11.24
Gazette	31.12.24
Tender	01.02.25
Physical demarcation	31.03.25

9. The ground truth verification of the coordinates provided by NIH, Roorkee is currently being conducted. After this, the demarcation of the flood plain zone will be carried out.

PRAYER

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- To grant us timeline period of 4 months to complete the ongoing process.
- Pass any such other order as may deem fit.

THROUGH



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ADVOCATE
F- 13, GROUND FLOOR, JANGPURA
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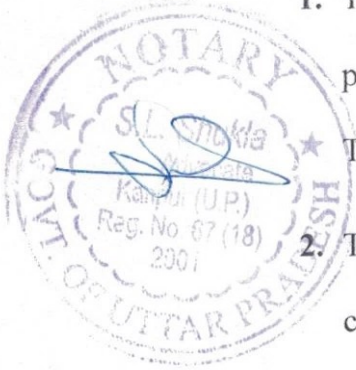
AFFIDAVIT

I, Rajendra Kumar Jain, aged about 58 years, son of L.C. Jain, presently posted as Chief Engineer (Ramganga) at Irrigation and Water Resources Department, Kanpur, Uttar Pradesh,

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.

2. That the accompanying short status report has been drafted by our counsel upon my instructions.

3. That the contents of the accompanying short status report are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.



Prp
9/XI/24

DEPONENT

VERIFICATION

Verified on solemn affirmation at Kanpur, Uttar Pradesh on this 09 day of
- 11 - 2024, that the contents of the foregoing affidavit are true and correct to
the best of my knowledge and no part of it is false and nothing material has
been concealed therefrom.

Prp
9/XI/24

DEPONENT



Sworn before me this day of
by Shri. Berthokumar contents
of this affidavit have been read over &
explained who is duly identified to me.....

S.L. Shukla (Advocate)
Govt. Notary, Kanpur Nagar
09/11/2024

Left Bank		
SN	x	y
1	80.3359906747	26.5298325862
2	80.3378935628	26.5297553198
3	80.3395061686	26.5294058188
4	80.3409077627	26.5292275536
5	80.3424158818	26.5287830744
6	80.3437242786	26.5281570833
7	80.3449374216	26.5274445277
8	80.3462457899	26.5268185127
9	80.3476493850	26.5262790360
10	80.3489577259	26.5256529956
11	80.3502706687	26.5250311376
12	80.3512717457	26.5246703671
13	80.3525846653	26.5240484873
14	80.3539881982	26.5235089467
15	80.3552964742	26.5228828467
16	80.3566047362	26.5222567344
17	80.3578177392	26.5215440660
18	80.3590261112	26.5208271926
19	80.3603297140	26.5201968507
20	80.3617423977	26.5196656208
21	80.3632456995	26.5192167226
22	80.3644586305	26.5185039962
23	80.3656623138	26.5177828706
24	80.3666754863	26.5168886587
25	80.3677792747	26.5160767824
26	80.3687877994	26.5151783605
27	80.3697963084	26.5142799312
28	80.3708048018	26.5133814943
29	80.3718178958	26.5124872440
30	80.3728263578	26.5115887921
31	80.3739300525	26.5107768658
32	80.3749430995	26.5098825921
33	80.3760467631	26.5090706488
34	80.3772548930	26.5083536153
35	80.3784630081	26.5076365712
36	80.3796711083	26.5069195166
37	80.3806840773	26.5060252003
38	80.3816924141	26.5051266827
39	80.3827959852	26.5043146849
40	80.3838042907	26.5034161516
41	80.3848171970	26.5025218044
42	80.3858254711	26.5016232561
43	80.3869289799	26.5008112249
44	80.3880417061	26.5000075718
45	80.3893449187	26.4993769560
46	80.3907526020	26.4988412371
47	80.3919651515	26.4981282680
48	80.3933681912	26.4975883293
49	80.3946759649	26.4969618570
50	80.3962823926	26.4967880827

Right Bank		
SN	x	y
1	80.3157825190	26.5015709616
2	80.3167672930	26.5011245770
3	80.3174755741	26.5001347935
4	80.3184811444	26.4997784456
5	80.3198105658	26.4991719754
6	80.3209191170	26.4983646583
7	80.3215222324	26.4981869498
8	80.3225097176	26.4972695492
9	80.3230161864	26.4964593557
10	80.3241246892	26.4956520124
11	80.3253542217	26.4949547275
12	80.3268407135	26.4944910965
13	80.3281487986	26.4938652395
14	80.3292784741	26.4930771613
15	80.3304654828	26.4923412183
16	80.3317735244	26.4917153270
17	80.3329021123	26.4911077916
18	80.3330031915	26.4909795620
19	80.3346890144	26.4907357699
20	80.3363177009	26.4904014033
21	80.3379039108	26.4900284078
22	80.3392118872	26.4894024469
23	80.3406196692	26.4888672237
24	80.3419276182	26.4882412373
25	80.3431357327	26.4875244905
26	80.3436642737	26.4865529503
27	80.3432895241	26.4856291313
28	80.3426427931	26.4859873104
29	80.3412575369	26.4863228740
30	80.3414388067	26.4859817614
31	80.3428465369	26.4854465150
32	80.3442542543	26.4849112544
33	80.3446801020	26.4843522696
34	80.3459867395	26.4839452298
35	80.3465877020	26.4841285594
36	80.3454031407	26.4844650822
37	80.3447737806	26.4855264557
38	80.3447725395	26.4857454411
39	80.3451710167	26.4862505897
40	80.3464766534	26.4860241191
41	80.3476634824	26.4852880289
42	80.3485914802	26.4846410368
43	80.3496782430	26.4838525970
44	80.3505082083	26.4827921137
45	80.3516949788	26.4820559886
46	80.3525239014	26.4811760662
47	80.3539102889	26.4806214053
48	80.3553178984	26.4800860333
49	80.3567254950	26.4795506471
50	80.3581320766	26.4791958205

100 Year Return Period Flood Plain Zone Demarcation of Ganga River at Sarjupurwa

(INTERIM)



100 Year Return Period Flood Plain Zone
100 Year Return Period Flood Plain Coordinates